

Z-16019/07/2017-Est/ 22220
National Human Rights Commission
(Establishment Section)
Manav Adhikar Bhawan, C Block, GPO Complex,
INA, New Delhi - 110023

Dated, the 27 September, 2017

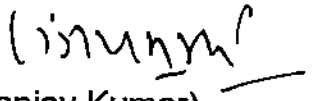
CORRIGENDUM

In partial modification to the Commission's vacancy notification of even number dated 31st August, 2017 inviting application for engagement of Junior Legal & Research Consultants on short term contract basis, the words "***with a minimum of 70% marks***" mentioned in the eligibility criteria may be read as "***with a minimum of 60% marks***".

The last date of receipt of applications may also be read as ***14th October, 2017***, instead of ***28th September, 2017***.

All other terms and conditions of the notification shall remain the same.

This issues with the approval of the Competent Authority.


(Sanjay Kumar)
Under Secretary (Estt)